CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P.No.55/2002 O.A.No.1000/2000



New Delhi dated this the 18th day of March, 2002.

HON'BLE SHRI S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE SMT.LAKSHMI SWAMINATHAN, VICE CHAIRMAN(J)

Sh. Pramod Kumar,
S/o. Sh. Bhagwan Das,
R/o. M.L. Nehru Camp, Phase-II,
Near J. N. U. Campus-II,
New Delhi
(By Advocate: Sh. Azim HLaskar proxy
counsel for Sh. V. Sreedhar Reddy)

VERSUS

- 1. P.G. Marikad, Finance Secretary, Min. of Finance Govt. of India, North Block, New Delhi.
- A.K. Singh,
 Chief Commissioner,
 Central Excise, C.R.Building
 I.P.Estate, New Delhi.
- 3. Kushal Srivastava,
 Deputy Commissioner,
 Central Excise,
 MOD-II, Central Excise
 New Delhi.
 (By Advocate: Sh.R.R. Bharti)

... RESPONDENTS

ORDER(ORAL)

S.R. ADIGE, V.C.(A)

Shri Azim H. Lasker prays for permission to withdraw the CP. Permission granted.

CP is dismissed as withdrawn.

(SMT.LAKSHMI SWAMINATHAN) VICE CHAIRMAN (J) (S.R. ADIGE)
VICE CHAIRMAM(A)